

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 29337/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 6121/2019

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

KUSUM LATA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.29337/2019-CONDONATION OF DELAY
IN FILING

IA No. 29337/2019 - CONDONATION OF DELAY IN FILING)

Date : 01-08-2019 These matters were called on for hearing today.

For Petitioner(s) Mr. Rachit Mittal, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s) Mr. Nishant Kumar, Adv.
Ms. Anisha Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to respondent Nos.1 to 3 to file
counter affidavit.

Service of notice is complete qua respondent No. 4 but no one
has entered appearance on his behalf.

List again on 2.12.2019.

SURINDER S. RATHI
Registrar

MG